

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2266
ANSWERED ON:07.12.2011
REFORMS IN EDUCATION SYSTEM
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to bring radical changes in the present education system in the country;
- (b) if so, the details thereof;
- (c) whether the Government has consulted/proposes to consult State Governments and various stakeholders before arriving at a decision;
- (d) if so, the details thereof; and
- (e) the time by which these changes are likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.D. PURANDESWARI)

(a) to (e): Educational reforms are a continuous process and 11th Five Year Plan seeks to carry them forward through expansion, inclusion and rapid improvement in quality through institutional and policy reforms and by enhancing public spending. Government has taken number of steps to reform education which includes no Class X Board examination w.e.f. 2011 for students studying in CBSE's Senior Secondary Schools and who do not wish to move out of the CBSE system after Class X. The students studying in CBSE's Secondary Schools will, however, be required to appear in Board's external examination if they intend to leave the Secondary School after Class X. The Continuous and Comprehensive Evaluation has been strengthened in all CBSE affiliated schools w.e.f. October, 2009 in Class IX. The new Grading System has been introduced at Secondary School Level(for Class IX and X) effective from 2009-10 academic session. Sarva Shiksha Abhiyan (SSA) follows a holistic approach to improve the quality of elementary education, and subject to certain norms provides for opening of new primary schools, upgradation of primary schools to upper primary school, construction of school buildings, construction of additional classrooms to improve the students classroom ratio, etc. The Right of Children to Free and Compulsory Education Act, 2010 has been enacted which envisages significant reforms in the Elementary Education sector specially with reference to admission, attendance and completion of elementary education by all children in schools which conform to specified norms and standards. Education being in the Concurrent List is the responsibility of the Centre as well as State Governments. Central Government has also initiated various legislative reforms in higher education which include Bills for setting up National Accreditation Regulatory Authority for Higher Educational Institutions, The National Academic Depository, Prohibition of Unfair Practices in Technical, Medical Educational Institutions and Universities, Educational Tribunals for creating an overarching regulatory authority. Educational reforms have been discussed with all the stakeholders in various fora, like meeting with State Governments, State Secretaries of Education, State Education Ministers and in the meeting of the Central Advisory Board of Education (CABE), which is the highest policy advisory body in the field of education in the Central Government. The details are available at www.education.nic.in.